

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2963

ANSWERED ON:22.08.2006

INCLUSION OF BANJARA CASTE IN ST LIST

Gangwar Shri Santosh Kumar;Rathod Shri Harisingh Nasaru

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) Whether any proposal from the Government of Uttar Pradesh for inclusion of some of its castes including Banjara community in ST List is pending with the Union Government.
- (b) If so, whether the Union Government has sent this proposal to Registrar General of India for their comments; (
- (c) If so, whether the Registrar has sent back the proposal to Union Government with some queries;
- (d) If so, whether the reply to the queries has been prepared;
- (e) The time by which the proposal would be sent again to the Registrar General for their consideration; and
- (f) The other measures taken by the Government to expedite the matter so the Banjara community gets benefits of ST without any delay?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (f) : The Ministry of Tribal Affairs did receive a proposal from UP Government regarding inclusion of Banjara Community in the ST list of UP. As per the approved modalities, the proposal was referred to the Registrar General of India (RGI), seeking their comments. The office of RGI furnished their comments and did not agree to the proposal for inclusion of the Banjara community in the ST list of UP. The matter was referred back to the State Government for their comments and giving further justification in support of their proposal. The State Government's reply is awaited. The State Government has been reminded periodically to expedite its reply.